

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 274 of 2020

IN THE MATTER OF:

Amit Bharana

...Appellant

Versus

**Gian Chand Narang, Resolution Professional
For Apex Buildsys Ltd.**

...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 291 of 2020

IN THE MATTER OF:

Nitin Sharma

...Appellant

Versus

**Gian Chand Narang, Resolution Professional
For Apex Buildsys Ltd.**

...Respondent

Present:

For Appellant : **Mr. Gaurav Mitra and Mr. Apoorv Agarwal,
Advocates**

For Respondent : **Mr. Ramji Srinivasan, Senior Advocate with
Mr. Abhishek Anand, Mr. Shikhar Singh and Mr.
Aman Nath, Advocates
Mr. Abu John Mathew, Advocate for ICICI**

O R D E R
(Through Virtual Mode)

31.07.2020 Heard Mr. Gaurav Mitra, learned counsel for the Appellant in part. Hearing could not be concluded.

 List the appeal 'for Admission (After Notice)' on **11th August, 2020** at 1.00 P.M. sharp.

In the meantime, learned counsel for the parties may file their written submissions, not exceeding three pages.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

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